APPLICATION FOR THE INSTALLATION OF ADDITIONAL BROADBAND AT DELHI/NEW DELHI/USUAL PLACE OF RESIDENCE FOR A MEMBER OF PARLIAMENT UNDER THE HOUSING AND TELEPHONE FACILITIES (MEMBERS OF PARLIAMENT) RULES, 1956 (AS AMENDED)

From	: Dated:	************
То	(Name in Block Letters)	MP
10		* 1
	The Deputy Secretary, M.S. Branch,	
	Lok Sabha Secretariat,	
	402, Parliament House Annexe New Delhi.	
Sir/Ma	adam,	
calls p Parliar	Kindly arrange to provide Additional Broadband connection against ten thousand sper annum at the following address under the Housing and Telephone Facilities (Mement) Rules, 1956, (as amended):—	surrender mbers of
2.	The Additional Broadband connection may be made over at any time during	hrs.
	to hours on	
3. per ani	It is requested to deduct ten thousand calls per annum from my quota of 1,50,0 num for providing the above braodband facility.	
l. hose p as am	I undertake to pay in full all the Telecommunications and MTNL/BSNL dues, in expayable under the Housing and Telephone Facilities (Members of Parliament) Rule tended), in respect of the above additional broadband facility.	xcess of es, 1956
	Yours faithfully,	
	Member of Parliament	•
	(Name of Member)	
	I.C. No.	
	Constituency	

दिल्ली/नई दिल्ली/सामान्य निवास स्थान	पर जातारक्त प्राठवठ चुनवा	AL MARKE SALE AS THE SALES SALES
		दिनांकः
प्रेषक		संसद सदस्य
ДФ	(नाम स्पष्ट अक्षरों में)	, , , , , , , , , , , , , , , , , , , ,
	(
सेवा में,		
उप सचिव		
संसद सेवा शाखा,		
लोक सभा सचिवालय,		
402, संसदीय सौध, नई दिल्ली।		
गञ्च ।प्रता।		
महोदय/महोदया,		
*		
दिया जाए।		बजे से तक
3. अनुरोध है कि मुझे उक्त ब्रॉडबैंड से प्रतिवर्ष 10000 कॉल कम कर दिए	इ सुविधा प्रदान करने के बदले प्रा जाएं।	तेवर्ष 1,50,000 कॉल के वार्षिक कोटे में
4. मैं आवास और टेलीफोन सुवि अतिरिक्त ब्रॉडबैंड सुविधा के संबंध में दू भुगतान का वचन देता/देती हूँ।	धा (संसद सदस्य) नियम, 195 रसंचार, एमटीएनएल/बीएसएनएल	6 (यथा संशोधित) के अंतर्गत उपर्युक्त को देय राशि से अतिरिक्त देय का पूर्ण
		भवदीय,
	संसद सदस्य	(सदस्य का नाम)